

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.102 OF 2019

In the matter of:

Spectrum Power Generation Ltd & Ors

Appellant

Vs

Kishan Rao & Ors

Respondent

Mr. Abhinav Vashisht, Sr. Advocate Mr. Sumit Goel, Ms Anwasha Padhi, Mr. Raghav Bansal, Advocates for Appellant.

Mr. Yogesh Jagia, Ms Alisha Chopra, Ms Sumedha Chadha and MR. Rajeev Kumar, Advocates for Respondent No.1 to 10.

Mr. Sidhartha Barua, Mr. Praful Jindal, Ms Adity Gupta, Respondent No.15 to 17.

And

COMPANY APPEAL (AT) NO.137 OF 2019

In the matter of:

M. Kishan Rao & Ors

Appellant

Vs

Spectrum Power Generation LTd & Ors

Respondent

Mr. Yogesh Jagia, Ms Alisha Chopra, Ms Sumedha Chadha, Advocates for Appellant.

Mr. Sidhartha Barua, Mr. Praful Jindal, Ms Adity Gupta, Respondent No.5 to 7.

Mr. Abhinav Vashisht, Sr. Advocate Mr. Sumit Goel, Ms Anwasha Padhi and Mr. Raghav Bansal, Advocates for Respondent No.1, 26, 32 to 34.

ORDER

10.01.2020- Learned counsel for the Respondent No.5 in Company Appeal No.137 of 2019 submits that some annexures are to be replaced. He is permitted to do the same. List the appeals for hearing on **21.1.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn